

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2476**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

MARINE POLICE STATIONS IN ODISHA

2476. DR. PRASANNA KUMAR PATASANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to sanction new Marine police stations for Odisha coast, make provision to construct three new jetties along Odisha coast and to make provision to provide the requirement so that patrolling can be conducted atleast eight hours a day by each marine police station;

(b) if so, the details thereof;

(c) whether the Government will make provision for creation of a coastal India reserve battalion in Odisha;

(d) if so, the details thereof;

(e) whether the Government will provide seaworthy boats of different size and design with capability of entering the sea during adverse sea condition and the funds for maintenance of fast interceptor boats; and

(f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU75)**

(a) & (b): The Government of India is implementing the Coastal Security Scheme (CSS) in phases with the objective of strengthening infrastructure of Police Force of the coastal States/UTs for patrolling and surveillance

of coastal areas, particularly shallow areas close to the coast. Under the Scheme, Government of Odisha has been provided with 18 Coastal Police Stations equipped with 15 interceptor boats. The Scheme also has provision of five jetties and reimbursement of fuel expenses for the boats, under operational norms.

(c) & (d): No, madam.

(e) & (f): Government of Odisha has been sanctioned 26 all weather boats under Phase-II of the CSS, with a provision for maintenance of boats for 3 years.
